

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 885
ANSWERED ON 07TH FEBRUARY, 2019

DISTINCT NUMBER PLATE FOR E-VEHICLES

885. DR. P. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government plans to allow youth in the age bracket of 16-18 years to drive electric scooters;
- (b) whether the Government has approved distinctive green licence plates for electric vehicles to encourage people to use electric vehicles;
- (c) whether the purpose behind distinctive number plates is their easy identification for preferential treatment in parking, free entry in congested zones, besides the proposed benefits like concessional toll; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Yes, Madam. The Government vide, G.S.R. 1225(E), dated 20th December, 2018 had notified certain specifications for the grant of licence to age group of 16-18 years to drive gearless E scooters/ Bikes upto 4.0 KW. Further, the Government vide, G.S.R 749(E) dated 7th August, 2018 had notified that the registration mark for Battery Operated Vehicles to be on Green background plate. This will facilitate their easy identification and encourage people to use electric vehicles.
